

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 02.06.2021 (WEDNESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, the Officiating Chairperson and Hon'ble Mr. V.P. Singh, Member (Technical)

### For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1235 of 2019	E.N. Palanisamy. Vs. Bank of Baroda & Ors.	Anup Kumar	R. Soundara Rajan-R1 & R2 Akshayaa Benjamin-R3 G. Kalyan Jhabakh-IRP
2.	Comp. App. (AT) (Ins) No. 644 of 2020	NRC Employees Union Vs. Vikas Prakash Gupta Resolution Professional & Ors.  <b>With</b>	Archit Krishna	Vikram Hegde-R1 Aashna Agarwal-R4 Nishit Agarwal-Intervenor
3.	Comp. App. (AT) (Ins) No. 662 of 2020	All India Industrial and General Workers Union & Anr. Vs. Vikas Gupta, Resolution Professional & Anr.  <b>With</b>	Ronita Bhattacharya	Vikram Hegde-R1 Himanshu Satija-R2 Nishit Agarwal-Intervenor
4.	Comp. App. (AT) (Ins) No. 48 of 2021	Shivkailash Babadin Shukla Vs. Vikas Prakash Gupta Resolution Professional & Ors.  <b>With</b>	Shreya Singh	Pratibhanu Kharola-R1 Himanshu Satija-R4
5.	Comp. App. (AT) (Ins) No. 223 of 2021	Kalyan Dombivali Municipal Corporation Vs. NRC Ltd.& Anr.  <b>With</b>	Samrat K.Shinde	Ashna Agarwal Mahesh Agarwal-R1 Vikram Hegde-R2
6.	Comp. App. (AT) (Ins) No. 286-287 of 2021	Mahavir Nalwaya Vs. Vikas Prakash Gupta & Ors. Resolution Professional, NRC Ltd.	Manish Paliwal	Pratibhanu Kharola-R1 Mahesh Agarwal-R2
7.	Comp. App. (AT) No. 60 of 2020	Vipul Sez Developers Pvt. Ltd & Anr. Vs. Solitaire Capital India & Ors.	Saroj Anand Jha	C.S. Chauhan Vipul Kumar-R1 & R2

8.	Competition App (AT) No.19 of 2020 & I.A. No 2843 of 2020	Sundaram Brake Linings Ltd. & Ors. Vs. Chief Materials Manager, South Eastern Railways & Ors.	Aditya Verma	Ebaad Nawaz Khan-R2 Akshay Singh Sengar-R3 Rita Dey-R7 Shashank Singh-R8 Shama Nargis
9.	Contempt Case (AT) No. 27 of 2020 in Comp. App (AT) No. 44 of 2018	Suman Dhir & Anr. Vs. Gyan Ganga Educational Institute Pvt. Ltd. & Ors.	Manoj Kr.	Mithila Jain Jeevesh Nagrath Amit Shankar Amist-R1 to R3

**For Admission (Fresh Case)**

10.	Comp. App. (AT) (Ins) No. 369 of 2021	Naushad Ahmed & Anr. Vs. Sudershan Gupta Resolution Professional of VIL Ltd. & Ors.	Ashish Choudhary	Nipun Gautam
11.	Comp. App. (AT) (Ins) No. 385 of 2021	IDBI Trusteeship Services Ltd. Vs. Shiv Nandan Sharma (IRP of Saha Infratech Pvt. Ltd)	Atul Sharma	
12.	Comp. App. (AT) (Ins) No. 386 of 2021	Assets Care & Reconstruction Enterprise Ltd. Vs. Shiv Nandan Sharma	Atul Sharma	
13.	Comp. App. (AT) (Ins) No. 387 of 2021	Directorate of Commercial Taxes Vs. Kharkia Steels Pvt. Ltd. & Ors.	Madhumita Bhattacharjee	

**For Admission (After Notice)**

14.	Comp. App. (AT) (Ins) No. 323 of 2021	Amit Jain Proprietor, Aadi Traders Vs. Silvertan Papers Ltd.	Prabhat kr.Chaurasia	
-----	---------------------------------------	---	----------------------	--

Copy to: -

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

By order of Hon'ble Officiating Chairperson  
-sd/-  
Registrar